

[Prof. Madhu Dandavate]

He came and apologized to the House. I was allowed to make my full submission.

MR. SPEAKER: We can discuss it if you like. I have my rules set down for me, and I am going to follow them.

SHRI INDRAJIT GUPTA: Does this rule say that no submission can be made?

MR. SPEAKER: Now Shri Ram Niwas Mirdha.

ANNUAL REPORT OF AND REVIEW ON BETWA RIVER BOARD, JHANSI FOR 1981-82

THE MINISTER OF STATE OF THE MINISTRY OF IRRIGATION (SHRI RAM NIWAS MIRDHA): I beg to lay on the Table:—

(1) A copy of the Annual Report (Hindi and English versions) of the Betwa River Board; Jhansi, for the year 1981-82 along with Accounts and the Audit Report thereon, under sub-section (1) of section 15 of the Betwa River Board Act, 1976.

(2) A statement (Hindi and English versions) regarding (a) Review by the Government on the working of the Betwa River Board, Jhansi, for the year 1981-82 (E) reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-6140/83].

GOVERNMENT RESOLUTION REGARDING COMPOSITION AND FUNCTIONS OF ADVISORY BOARD ON ENERGY.

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY, ATOMIC ENERGY SPACE, ELECTRONICS AND OCEAN DEVELOPMENT (SHRI SHIVRAJ V. PATIL) I beg to lay on the Table a copy of the Government Resolution (Hindi and English versions) regarding the Composition and Functions of Advisory Board on Energy.

[Placed in Library. See. No. LT-6141/83].

अध्यक्ष महोदय : शास्त्री जी, मैं आपसे हाथ जोड़ कर कहता हूँ, आप किसी की बात सुनने नहीं देते हैं। आप रोजाना ऐसा करते हैं—क्या यह आपको शोभा देता है ?

व्यवधान

MR. SPEAKER: It looks very odd to me that gentlemen like you shout like this. It does not bring honour to you.

श्री राजनाथ सोनकर शास्त्री (सेद-पुर) : यह लेबर प्रॉब्लम है। हम आपको समझा भी नहीं पा रहे हैं आराम से।

अध्यक्ष महोदय : अगर यही आराम है तो अशांति क्या होगी ?

(व्यवधान)

MR. SPEAKER: I am open to suggestion; but I am not going to give my ruling again just now. That is all.

(व्यवधान)

अध्यक्ष महोदय : आप आकर मुझे समझा सकते हैं, मैं अपनी गलती मान जाऊंगा। आप आकर मुझ से बात कीजिए।

(व्यवधान)

श्री राजनाथ सोनकर शास्त्री : दो आदमी जान से मार दिए गए हैं, दो लापता हैं। 13 आदमी सस्पेंड किए गए हैं। (व्यवधान)

श्री रीत लाल प्रसाद वर्मा (कोडरमा) : अध्यक्ष महोदय, बिहार में बोर्गिया एक्स-प्लोजिव फैक्टरी 23 फरवरी से बन्द है। वर्कर्स एवार्ड नहीं दिया जा रहा है।

अध्यक्ष महोदय : यह भी कोई तरीका है ? नाट एलाउड ?

(व्यवधान)

अध्यक्ष महोदय : आप जिद मत कीजिए । मैं आपकी बात सुन ली कह भी दिया मैंने रुलिंग दे दी है । मैं आपसे दोबारा बात कर लूंगा । आप मुझे समझा दीजिएगा ।

(*व्यवधान*)

MR. SPEAKER: Whatever he says will not form part of the record.

(*Interruptions*)**

श्री राजनाथ सोनकर शास्त्री : आप हमारी बात नहीं सुनते हैं तो हम वाक आउट करते हैं ।

[*Shri Rajnath Sonkar Shastri, Shri R. N. Rakesh and some other Members then left the House.*]

व्यवधान**

MR. SPEAKER: This does not form part of the record.

(*Interruptions*)**

12.20 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

REPORTED TENDENCY TO DEFILE SANCTITY OF RELIGIOUS PLACES BY HARBOURING KNOWN CRIMINALS, ETC., IN PLACES OF WORSHIP

SHRIMATI GEETA MUKHERJEE (Panskura): Sir, I call the attention of the Minister of Home Affairs to the following matter of urgent public importance and request that he may make a statement thereon:—

“Reported growing tendency to defile and desecrate the sanctity of the religious places, by vested interests, by continuously harbouring known criminals and giving shelter to undesirable elements having unlicensed fire-arms, in holy places of worship and the steps taken by the Government to protect the freedom of religion from being misused in this manner.”

THE MINISTER OF HOME AFFAIRS (SHRI P. C. SETHI): Sir, Hon'ble Members have time and again expressed their anguish about actions which compromise the sanctity of religious places. This unfortunate trend has been articulated in the press also. The Government have been receiving information from time to time that some wanted criminals including Dal Khalsa activists have taken shelter in religious places. It is reported that the State authorities have been approaching the SGPC to hand over such persons to them. SGPC wants that prior intimation should be given to the Gurdwara authorities to apprehend the wanted persons and only plain clothed policeman with out arms should enter a Gurdwara. Hon'ble Members will appreciate that such an arrangement cannot be workable. It will also be recalled that in July, 1982 some plain-clothed policemen were dragged inside Guru Ramdas Sarai, Amritsar, and Guru Nanak Niwas, Amritsar, beaten up and kept in wrongful confinement.

In the meetings held with the leaders of Shiromani Akali Dal, a request was made to them that there should be unequivocal open condemnation of violence and under any circumstances Gurdwaras should not be made and used as a sanctuary for criminals. It is unfortunate that SGPC and Shiromani Akali Dal leadership have not come out with—any condemnation of such activities or taken effective steps to put a stop to the use of Gurdwaras by the criminals as their rendezvous.

The reports about the recent incident which took place in the early hours of 16th March, 1983 near Amritsar show that after the encounter with police the dead body of one of the occupants of the jeep was found in Guru Nanak Niwas and those injured also took shelter in Guru Nanak Niwas. The dead body was later handed over by the SGPC authorities to the police. Sant Jarnail Singh Bhindranwale is reported to have claimed that those involved in the encounter were his men.

**Not recorded.